

grated steel plants under SAIL is given below: —

Plant	No. of employees as on 30-6 1986
Bhilai Steel Plant (BSP)	64725
Duigapur Steel Plant (DSP)	34773
Rourkela Steel Plant (RSP)	39268
Bokaro Steel Plant (BSL)	52894

(b) The annual production of saleable steel at the four integrated steel plants during the last three years is given below:

('000 Tonnes)

(c) The total expenditure incurred by

Plant	1983-84	1984-85	1985-86
BSP	1574	1810	2055
DSP	602	621	724
RSP	862	1013	1005
BSL	1288	1459	1720
<b>TOTAL</b>	<b>4326</b>	<b>4903</b>	<b>5504</b>

SAIL towards payment of wages of all categories of its employees in the four integrated steel plants during the last three years was:

(Rs. /crores)

Old Type Government Quarters at  
Minto Road

Plant	1983-84	1984-85	1985-86
BSP	157.43	174.43	191.49
DSP	90.82	100.58	108.91
RSP	105.29	119.34	127.85
BSL	113.10	123.69	141.58

435. SHRI SATYA PAL  
MALIK: Will the Minister of

URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 1583 given in the Rajya Sabha on the 8th August, 1986 and state:

(a) whether it is a fact that Government quarters (old type) at Minto Road, New Delhi in spite of being very old and earmarked for demolition are still being allowed to be under occupation of bonafide government servants along with the people of Delhi Development Authority (J. J. Wing) in spite of the risk involved in it and besides insanitary conditions are created as a result thereof in the area;

(b) whether Government received some applications from bonafide governments servants for change if so, whether Government propose to consider is those cases on humanitarian grounds; and

(c) if not, what are the reasons therefor THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) None of the quarters occupied by eligible officers is has been declared dangerous for habitation. The DDA has been asked to vacate the quarters placed at their disposal in the Minto Road area.

(b) and (c) One officer had applied for change but his request was rejected as the CPWD had declared that the quarter occupied by him was fit for habitation.

#### **Agreement regarding Wages and service of workers of Bharat Aluminium Co. Ltd.**

436. SHRI NARAYAN KAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any agreement has been arrived at between the Management and workers of the Bharat Aluminium Co. Ltd., Korba on the 24th